GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1551

TO BE ANSWERED ON THE 29TH JULY, 2025/ SRAVANA 7, 1947 (SAKA)

FINANCIAL SUPPORT FOR VICTIMS OF VILANGAD LANDSLIDE

1551. SHRI SHAFI PARAMBIL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware of the devastating impact of the landslide in Vilangad which happened on 30th July, 2024;
- (b) if so, the details of the financial support extended for the rehabilitation of the inhabitants of the village;
- (c) whether there is any delay in extending the financial support for postdisaster recovery; and
- (d) if so, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (d): As informed by State Government of Kerala, there was severe impact caused by the landslide that occurred on 30th July 2024 in Vilangad village, located in Vanimel Panchayat of Vadakara Taluk, Kozhikode District.

One person was reported dead.

A proposal has been received from State Government of Kerala for recovery and reconstruction activities for Meppadi (Wayanad) Landslide disaster,

which also include recovery measures at Vilangad village. The State conducted Post-Disaster-Needs-Assessment (PDNA), estimating a total requirement of Rs. 2219.03 crores for Recovery & Reconstruction Plan. The Central Government had constituted a Multi Sectoral Team to assess the PDNA report and further action is taken as per the established procedure under the Guidelines on Constitution and Administration of Recovery & Reconstruction Funding Window.

Central Government has issued guidelines on Constitution and Administration of Recovery and Reconstruction Funding Window under National Disaster Response Fund (NDRF) and State Disaster Response Fund (SDRF) on 14.08.2024. The relevant guidelines are available on Ministry of Home Affairs website www.ndmindia.mha.gov.in.

Further, Ministry of Finance has informed that an amount of Rs. 529.50 crore was released to the State Government of Kerala in 2024-25 for reconstruction of infrastructure damaged by natural disasters of severe nature faced by the State in 2024-25 under Part-1 of the Scheme for Special Assistance to States for Capital Investment 2024-25. Out of this, State Government of Kerala has earmarked Rs. 417.94 Crores for Wayanad Rehabilitation Project.
